Declaration of Assets and Liabilities

service and presently working as . Assistant of Bihar Legislative Assembly, Patha

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	2.6 e and presently werein below the d	OR CHOUR	ALIA .		RAM SWAR	OP CHAU
	I,AKIIILLESIIW	IN CHACK	son/c	daughter/wire of	Distribution	t to make the
iged	26	years, b	elonging t	to Bibar Lea	Mative A	(Pestimace)
service	e and presently w	vorking as .E	Assistan	t of Bing	c Legislati	ve Assem
give h	erein below the d	etails of the	assets (imr	novable, movab	le, bank balan	ice, etc.) of
mysel	f, my spouse and	dependants*				
A.	Details of move	ble assets				
	(Assets in joint r	name Indication	ng the exte	ent of joint owne	ership will also	have to be
given)						
given) Sr. No. (i)	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000	NTI	Nil	2,000	Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,60,000	Nil	Nrl	4,000	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	NIJ	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	NJ	NiJ
(v)	Motor Vehicles (details of make, etc.)	Hero Splendour Plus no- UPS5X03-7	NiX	TVS Heavy Duty No UP65 BN1320	Nil	Nix
(vi)	Jewellery (give details of weight and value)	Nie	Nix	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nis	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

Others (such as

interest in property)

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N.l	Nil	WY	,NiX	NI
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Ml	Nil	N.J	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	M	N; L	MI	Nil	Lin
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ath-	NIX	A three Story House. No-201 E/1 Chiripa Pokhar, Bahari bagam pur, Patha City Value-50 Lac	NiX	N:J

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

Nil

Wil

[Note: Please give separate details for each item)

Nil

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Nul	Nil
(0)	(ii) Loans from financial institutions	Nil	NI
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	NH
	(b) dues to departments dealing with supply of water	NY	Nil
	(c) dues to departments dealing with supply of electricity	M	Nil

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Nil

NJ

	(d) dues to departments dealing with telephones	NY	ML
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NX	Nil
	(f) Other dues, If any	Nix	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No-AXMPC2185 R	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	Nil
	(iii) Sales Tax (Only in case of proprietary business]	NIX	NiX
	(iv) Property Tax	Nil	NiX

C. Personal Detail

110184057922 GPF/CPF/PRAN No. (M/F) Gender Date of Birth (DD/MM/YYYY) Class/Group B (A/8/C) Cadre Assistant, Bihas Legislative Assembly (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief. Signatureशिनेट्नर नीर्मिपा Name of Employee: Akhileshwar Chaurasia Place: Patra Designation: Assis tant Department: Bihar Legislative Assembly Date: 15-02-2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.